


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.10.2018

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,  
2. Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak




SL. NO.      NAME (IN CAPITAL) & PHONE NUMBER      REPRESENTATION TO WHOM      SIGNATURE

PETITIONER/s: B.R. GURURAJ      SHANTHA PROJECTS LTD,  
8310738429        
DIRECTOR      B R GURURAJ  
Managing Director

RESPONDENT/s: Anil Kumar.H      SBI        
98866 98898  
Advocate

**ORDER**

Heard Shri B.R Gururaj, M.D, Rep. for Petitioner Company;  
Shri Anil Kumar.H, learned Counsel for Respcndent (SBI).

~~Orders reserved.~~  
Post the case on 10.10.2018.   
 MEMBER (T)       MEMBER (J)